

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2334
ANSWERED ON:11.03.2010
APPOINTMENT OF LPG SKO LDO DISTRIBUTORS
Kumar Shri Vishwa Mohan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the appointment process of distributors is pending for more than last one year in spite of the selection examination conducted by various oil companies for appointing LPG, petrol/diesel/SKO/LDO distributors in the country including Bihar.
- (b) if so, the details thereof ;
- (c) the names of places where the appointments are still pending, area-wise ;
- (d) whether the Government proposes to provide distributorship to second selected candidate in place of first selected candidate due to pendency of appointment process for more than one year ; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c) : Public Sector Oil Marketing Companies (OMCs) have reported that as on 01.01.2010, 309, 1863 and 8 Letters of Intent (Lol) for LPG distributors, Retail Outlets (ROs) and SKO- LDO dealers respectively are pending for commissioning in the country including 17, 74, and 1 Lol for LPG distributors, ROs and SKO-LDO dealers respectively in the State of Bihar due to various reasons such as non-availability of land, construction of godown, court cases / complaints, statutory clearances from various authorities, etc.

The State-wise/ location-wise details are available with the Directors (Marketing) of the OMCs concerned.

(d) & (e) : OMCs have reported that the allotment of distributors/dealers to 2nd empanelled candidate is being done in the following cases :-

- (i) 1st Lol holder is not showing any progress as per conditions stipulated in the Lol.
- (ii) 1st Lol holder surrenders the Lol issued to him/her.
- (iii) Cancellation of candidature of 1st Lol hold on establishing suppression of facts/wrong information submitted by him/her.
- (iv) The death of 1st Lol holder.